

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

OA 3736/2015

this the 8th day of October, 2015

Hon'ble Mr. V.Ajay Kumar, Member (J)

Amarjeet Singh
S/o late Shri Sohan Singh
R/o3072/2-CA/7, Street No.10
Ranjeet Nagar
New Delhi -110 008
(By Advocate: Shri A.K.Dhawan) Applicant

VERSUS

1. Union of India
Through Secretary
Ministry of Human Resource Development
Shastri Bhawan, Dr. Rajendra Prasad Road
New Delhi – 110 001

2. Shri Jagmohan Singh Raju
Former Joint Secretary
Ministry of Human Resource Development
Shastri Bhawan, Dr. Rajendra Prasad Road
New Delhi – 110 001
And now
Principal Secretary to Govt. of Tamil Nadu
MD/SIDCO, Guindy
Chennai-600025 Respondents.

ORDER (ORAL)

By Hon'ble Mr.V.Ajay Kumar,

When this matter is taken up, the learned counsel for the applicant noticing that the OA has not been properly drafted, seeks to withdraw the present OA, with liberty to file a fresh OA, in accordance with law. Accordingly, OA is dismissed as withdrawn with liberty, as aforesaid. No costs.

**(V.Ajay Kumar)
Member (J)**

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